

(d) whether India has brought to the notice of WTO about dumping of solar cells and modules by other countries, including US; and

(e) if so, what was the reaction of WTO thereon?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) The United States had filed a dispute before the World Trade Organization (WTO) under Article III:4 of GATT, 1994 and Article 2.1 of the Trade Related Investment Measures (TRIMs) Agreement of WTO.

(b) WTO Panel ruled against India on following basis:—

(i) the Domestic Content Requirement (DCR) measures are inconsistent with Article 2.1 of the TRIMs Agreement and Article III:4 of the GATT 1994, and are not covered by the derogation in Article III:8(a) of the GATT 1994; and

(ii) the DCR measures are not justified under the general exceptions in Article XX(j) or Article XX(d) of the GATT 1994.

(c) India is a WTO member country. WTO Agreements provide certain rights and obligations to its members including India, for free and fair international trade and every WTO member is committed to the same.

(d) The findings of Directorate General of Anti-dumping (DGAD) on the anti-dumping investigation on dumping of solar cells and modules by certain countries including the US were notified to WTO in 2015.

(e) WTO can intervene only as per their procedure and rules and so no reaction was expected from WTO regarding dumping.

#### **Initiatives for promotion of renewable energy sources**

2358. SHRI P. BHATTACHARYA:

SHRIMATI RAJANI PATIL:

KUMARI SELJA:

SHRI DARSHAN SINGH YADAV:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether any new initiatives have been taken by the Central Government in promoting renewable energy sources;

(b) if so, the details of initiatives taken during the last five years, State-wise;

(c) whether these initiatives are suited to the Indian environmental conditions; and

(d) if so, the details thereof and if not, the reasons why such initiatives have not been taken so far?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) to (d) In order to achieve the target of Renewable Energy of 175 GW by 2022, major initiatives taken by the Government include, amendments to the Electricity Act and Tariff Policy for strong enforcement of Renewable Purchase Obligation (RPO) and providing Renewable Generation Obligation (RGO), developing infrastructure to tap renewable energy potential to the maximum extent by setting up exclusive solar parks; development of power transmission network through Green Energy Corridor Project; Rooftop projects in industries and large Government complexes/buildings; making provision of 10 per cent renewable energy as mandatory under Mission Statement, Guidelines for development of smart cities; amendments in building bye-laws for mandatory provision of Roof Top Solar for new construction or higher Floor Area Ratio and infrastructure status for solar projects. In order to infuse funds into the sector, steps have been taken, such as, raising of tax free solar bonds; providing long tenor loans; making roof top solar a part of housing loan by banks/NHB.

The renewable energy sources are all suitable for Indian environment and renewable energy programmes are implemented by all States/UTs. In this regards State-wise achievement, as a results of initiatives taken by the Government, are given in the Statement.

*Statement*

*State-wise installed capacity of Grid Interactive Renewable Power as on 30.06.2016.*

| Sl. No. | States/UTs        | Small Hydro Power<br>(MW) | Wind Power<br>(MW) | Bio-Power               |                         | Solar Power<br>(MW) | Total Capacity<br>(MW) |
|---------|-------------------|---------------------------|--------------------|-------------------------|-------------------------|---------------------|------------------------|
|         |                   |                           |                    | BM Power/Cogen.<br>(MW) | Waste to Energy<br>(MW) |                     |                        |
| 1       | 2                 | 3                         | 4                  | 5                       | 6                       | 7                   | 8                      |
| 1.      | Andhra Pradesh    | 232.98                    | 1450.35            | 380.75                  | 58.16                   | 878.97              | 3001.21                |
| 2.      | Arunachal Pradesh | 104.61                    |                    |                         |                         | 0.27                | 104.87                 |
| 3.      | Assam             | 34.11                     |                    |                         |                         | 0.00                | 34.11                  |
| 4.      | Bihar             | 70.70                     |                    | 43.42                   |                         | 45.10               | 159.22                 |
| 5.      | Chhattisgarh      | 76.00                     |                    | 279.90                  |                         | 93.78               | 449.68                 |
| 6.      | Goa               | 0.05                      |                    |                         |                         | 0.00                | 0.05                   |
| 7.      | Gujarat           | 16.60                     | 4104.46            | 56.30                   |                         | 1123.36             | 5300.72                |
| 8.      | Haryana           | 73.50                     |                    | 45.30                   |                         | 15.39               | 134.19                 |
| 9.      | Himachal Pradesh  | 793.81                    |                    |                         |                         | 0.20                | 794.01                 |
| 10.     | Jammu and Kashmir | 156.53                    |                    |                         |                         | 1.00                | 157.53                 |
| 11.     | Jharkhand         | 4.05                      |                    |                         |                         | 16.19               | 20.24                  |
| 12.     | Karnataka         | 1217.73                   | 2871.15            | 872.18                  | 1.00                    | 153.32              | 5115.38                |

Written Answers to

[8 August, 2016]

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| 1   | 2              | 3      | 4       | 5       | 6     | 7       | 8       |
|-----|----------------|--------|---------|---------|-------|---------|---------|
| 13. | Kerala         | 198.92 | 43.50   |         |       | 13.04   | 255.47  |
| 14. | Madhya Pradesh | 86.16  | 2288.60 | 35.00   | 3.90  | 790.37  | 3204.03 |
| 15. | Maharashtra    | 346.18 | 4664.08 | 1245.78 | 12.72 | 385.56  | 6654.51 |
| 16. | Manipur        | 5.45   |         |         |       | 0.00    | 5.45    |
| 17. | Meghalaya      | 31.03  |         |         |       | 0.00    | 31.03   |
| 18. | Mizoram        | 36.47  |         |         |       | 0.10    | 36.57   |
| 19. | Nagaland       | 30.67  |         |         |       | 0.00    | 30.67   |
| 20. | Odisha         | 64.63  |         | 20.00   |       | 66.92   | 151.55  |
| 21. | Punjab         | 170.90 |         | 155.50  | 10.25 | 520.70  | 857.35  |
| 22. | Rajasthan      | 23.85  | 3993.95 | 112.80  |       | 1294.60 | 5425.20 |
| 23. | Sikkim         | 52.11  |         |         |       | 0.00    | 52.11   |
| 24. | Tamil Nadu     | 123.05 | 7632.31 | 641.90  | 8.05  | 1267.41 | 9672.72 |
| 25. | Telangana      |        | 98.70   |         |       | 796.59  | 895.29  |
| 26. | Tripura        | 16.01  |         |         |       | 5.00    | 21.01   |
| 27. | Uttar Pradesh  | 25.10  |         | 870.00  | 5.00  | 143.50  | 1043.60 |
| 28. | Uttarakhand    | 209.33 |         | 76.00   |       | 41.15   | 326.48  |
| 29. | West Bengal    | 98.50  |         | 26.00   |       | 11.77   | 136.27  |

|                                 |         |          |         |        |         |          |
|---------------------------------|---------|----------|---------|--------|---------|----------|
| 30. Andaman and Nicobar Islands | 5.25    |          |         |        | 5.10    | 10.35    |
| 31. Chandigarh                  |         |          |         |        | 6.81    | 6.81     |
| 32. Dadra and Nagar Haveli      |         |          |         |        | 0.00    | 0.00     |
| 33. Daman and Diu               |         |          |         |        | 4.00    | 4.00     |
| 34. Delhi                       |         |          | 16.00   |        | 23.87   | 39.87    |
| 35. Lakshadweep                 |         |          |         |        | 0.75    | 0.75     |
| 36. Puducherry                  |         |          |         |        | 0.03    | 0.03     |
| 37. Others                      |         | 4.30     |         |        | 100.31  | 104.61   |
| <hr/>                           |         |          |         |        |         |          |
| TOTAL (MW)                      | 4304.27 | 27151.40 | 4860.83 | 115.08 | 7805.34 | 44236.92 |

MW= Megawatt

*Written Answers to*

[8 August, 2016]

*Unstarred Questions 167*